THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) to (d) The information is being collected and will be laid on the Table of the House.

## Corruption in National Institute for the Orthopaedkally Handicapped

- 3050. SHRI RAMACHANDRA KHUNTIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) whether Government's attention has been drawn to the newsitem captioned, "A premier institute now handicapped", which appeared in the Pioneer, New Delhi, dated the 21st March, 2002;
  - (b) if so, the details thereof;
- (c) the outcome of the probe conducted in the matter in June, 2001; and
- (d) the fresh steps taken to get rid of the corrupt practices in the National Institute for the Orthopaedically Handicapped?
- THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) and (b) Yes, Sir. The newsitem alleging misuse of official position, misutilisation of funds and other administrative lapses has appeared in the The Pioneer', New Delhi 21st March, 2002.
- (c) and (d) On the basis of complaints received earlier in the Ministry regarding mismanagement and corrupt practices at the National Institute for the Orthopaedically Handicapped, Kolkata, the same have been investigated and nothing adverse was found against the present Director of the Institute.

## Social Welfare Schemes in J&K

- 3051. MIRZA ABDUL RASHID: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the number of Social Welfare Schemes in operation in Jammu & Kashmir, District-wise and since when;
  - (b) whether there is any proposal for enhancing the number of

Social Welfare Centres in sensitive and militancy ridden Rajouri and Poonch border Districts which have devastated and destroyed infrastructure; and

(c) if so, the details thereof?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) The details are given in the statement (See below).

- (b) No, Sir.
- (c) Does not arise.

**Statement** 

Names of the Social Welfare Schemes operational in Jammu and Kashmir

SI. No.	Name of the Scheme	District where the scheme is operational during 2001-2002	Year of commencement of the-Project
1	2	3	4
1.	Assistance to Voluntary Organisation working for the Other Backward Classes	1 Anantnag	2001-2002
2.	Prevention of Alcoholism and Substance (Drugs) Abuse	<ol> <li>Jammu</li> <li>Srinagar</li> </ol>	1993-94 1997- 98 •
3.	Pre-examination Coachin for Weaker Sections based on Economic Criteria	<ol> <li>Anantnag</li> <li>Budgam</li> </ol>	2000-2001
4.	Promote Voluntary Action for Persons with Disabilities	<ol> <li>Jammu</li> <li>Srinagar</li> </ol>	
5.	Assistance to Voluntary Organisation working for the Scheduled Castes (SCs)	1 Jammu	
6-	Integrated Programme for Older Persons.	<ol> <li>Jammu</li> <li>Srinagar</li> <li>Leh LadaVli</li> <li>Rajouri</li> <li>Baramula</li> </ol>	1999-2000 2001-2002 1998-1999 4999-2000 2000-2001

1	2	3	4
7.	Integrated Programme for Street Children	1. Jammu	1998-99
8.	National Minorities Development & Finance Corporation	All the districts of the State Government.	1995-96
9.	General Grant-in-aid Programme for assistance in the field of Social Defence	Operated in the entire militancy affected areas-	2000-2001 2001-2002
10.	Pre-matric Scholarship for OBC Students	1. All district of Jammu & Kashmir	1998-99
11.	Post-Matric Scholarship for OBC Students	All district of     Jammu & Kashmir	1998-99
12.	Hostels for OBC—Boys and Girls	<ol> <li>All district of Jammu &amp; Kashmir</li> </ol>	1998-99
13.	National Backward Classes Finance & Development Corporation (NBCFDC)	1. All district of Jammu & Kashmir	1998-99

## National programme for rehabilitation of weaker sections of society

3052. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any National programme has been launched in various States/districts for the. rehabilitation of weaker sections of society;
  - (b) if so, the details of such programme;
  - (c) the names of districts identified for the purpose in Jharkhand;
  - (d) the quantum of funds allocated to these districts, so far; and
  - (e) the results achieved in these districts?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (DR. SATYA NARAYAN JATIYA): (a) No new programme is launched.

(b) to (e) Does not arise.